

**GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES**

**LOK SABHA  
UNSTARRED QUESTION No. 1250  
TO BE ANSWERED ON 3<sup>RD</sup> DECEMBER, 2024**

**Blue Revolution and Coastal Infrastructure Development**

**1250. SHRI CAPTAIN BRIJESH CHOWTA:**

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the details of impact of the Blue Revolution initiatives during the last ten years particularly beneficiaries from the Dakshina Kannada coast;
- (b) the details of steps taken to upgrade fisheries infrastructure including harbors, fish landing centers and cold storage facilities along with budget allocations thereof in Dakshina Kannada;
- (c) the details of efforts to protect the marine ecosystem and improve coastal infrastructure and the expected impact on local fisherfolk in Karnataka; and
- (d) whether there is a comprehensive plan for blue economy development, including sustainable fishing and marine-based industries, if so, the details of the projects proposed for Dakshina Kannada?

**ANSWER**

**MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a): The Government of Karnataka has reported that the Blue Revolution scheme implemented by the Ministry of Fisheries, Animal Husbandry and Dairying, Government of India had a substantial impact on fisheries sector in Dakshina Kannada District over the past ten years. Under this scheme, assistance has been extended to fishermen to various activities such as cage culture, Bio-floc ponds, Recirculatory Aquaculture System, insulated vehicles, refrigerated vehicles, two-wheelers and three-wheelers for transportation of fish, creation of cold chain facilities such as ice plants, cold storages amongst the others. It is further reported that fishermen in the District have shifted from traditional wooden boats to Fibre Reinforced Plastic (FRP) boats, from trawling to gillnet fishing and deep sea fishing. The scheme has also created multifarious impacts especially in increasing fish production, enhanced food security, economic growth, creation of employment opportunities, promotion of sustainable fishing practices, adoption of modern technologies, increased exports and access to global markets in the District.

(b): The Ministry of Fisheries, Animal Husbandry, and Dairying, Government of India under the Central schemes has been supporting the Government of Karnataka for development and upgradation of fisheries infrastructure facilities in the State including Dakshina Kannada District. Ten Fishing Harbours (FHs) including FH at Mangalore, Malpe, Gangoli, Amadalli and Karwa and 13 Fish Landing Centres (FLCs) have been developed with central assistance at various locations along the coast of Karnataka. Further, the Department of Fisheries, Government of India in the recent past has accorded approval to the proposals of Government of Karnataka at a total cost of Rs.505.76 crore and these projects includes development of new fishing harbours, modernization of existing harbours/landing centres and maintenance dredging. Two fishing harbours namely Mangalore and Kulai are situated in Dakshina Kannada District. Details of these approved projects are furnished at Annexure-I. Further, the Department of Fisheries, Government of India during the last 10 years has supported construction of 177 ice plants/cold storages and modernization/renovation of 122 existing ice plants/cold storages at a total cost of Rs.134.96 crore.

(c): The measures taken for sustainable management of fishery resources in the State as reported by the Government of Karnataka are (i) Restriction on introduction of new mechanized fishing boats, (ii) Ban on introduction of new purse seine boats, Bull trawling, light fishing, (iii) Limiting the engine horse power upto 350 HP, (iv) Non conventional fish aggregating devices, (v) introduction of Turtle Exclusion Device (TED) in gill nets, (vi) compulsory registration of fishing boats and obtaining license for fishing, (vii) Imposition of fishing ban on mechanized fishing boats from 1st June to 31st July every year, (viii) Encouraging use of square mesh cod end net by providing nets free of cost to trawl boat fishermen, (ix) Enactment of Karnataka Marine Fishing Regulation Act, (x) Development of Fishing Harbours (FHs) and Fish Landing Centers (FLCs) (xi) Establishment of artificial reefs in 12 locations in the district and (xiii) Expansion & upgradation of existing harbours, maintenance dredging to improve the navigability of the Fishing Harbours and Fish Landing Centres.

(d): The Department of Fisheries, Government of India has been taking up various initiatives for holistic development of fisheries sector in the country including Karnataka to realise the Blue Economy and Blue Growth Initiatives. Some of the major initiatives taken up in Dakshina Kannada District as reported by the Government of Karnataka includes installation of artificial reefs at 56 locations along the Karnataka coast to improve catches of small scale fishers, promotion of deep sea fishing, development of post harvest & cold chain infrastructure facilities, strengthening of fish marketing infrastructure & cold chain facilities amongst others under Pradhan Mantri Matsya Sampada Yojana.

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**Annexure-I**

Statement referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1250 due for answer on 03<sup>rd</sup> December, 2024 put in by Shri Captain Brijesh Chowta, Hon'ble Member of Parliament, Lok Sabha regarding Blue Revolution and Coastal Infrastructure Development:-

Details of Fishing Harbours/Fish Landing Centre projects sanctioned in Karnataka under various fisheries development schemes by the Department of Fisheries, Government of India

Sl no.	Name of Project	Scheme	State	District/ Village/Location	Project Cost (Rs in Crore)	Central Share (Rs in Crore)
1.	Modernisation and Upgradation of Mangalore Fishing Harbour	PMMSY	Karnataka	Dakshina Kannada	37.47	22.48
2.	Modernisation of Malpe Fishing Harbour	PMMSY	Karnataka	Udupi	12.52	7.51
3.	Modernisation of Gangoli Fishing Harbour	PMMSY	Karnataka	Udupi	22.18	13.30
4.	Maintenance Dredging at Amadalli Fishing Harbour	PMMSY	Karnataka	Uttar Kannada	5.61	3.36
5.	Maintenance Dredging at Harwada & Belekeri Fishing Landing Centres	PMMSY	Karnataka	Uttar Kannada	4.14	2.48
6.	Dredging work at Tadari Fishing Harbour	PMMSY	Karnataka	Uttar Kannada	2.65	1.59
7.	Development of Kulai Fishing Harbour	BR	Karnataka	Mangalore Mangaluru, Dakshina Kannada	196.51	186.68**
8.	Development of Hejmadi Kodi Fishing Harbour	BR	Karnataka	Udupi	138.60	69.30*
9.	Taining walls at Alvekodi and Tenginagundi Fish Landing Centre	BR	Karnataka	Uttar Kannada	86.08	43.04
				<b>Total</b>	<b>505.76</b>	<b>349.74</b>

\*includes share of Department of Fisheries, GoI and Ministry of Ports, Shipping & Waterways (MoPSW)

\*\*includes share of MoPSW & New Mangalore Port Authority.

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